

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1053
ANSWERED ON:09.12.2003
REGISTRATION OF CASES
MANIKRAO HODLYA GAVIT

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi Police issued circular/instruction that no case can be registered without enquiry from Crime Against Women Cell in Dowry case;
- (b) if so, the details thereof;
- (c) the number of cases registered in Delhi since 1999, District-wise and year-wise with or without enquiry from Crime Against Women Cell;
- (d) the reasons for not-conducting enquiry by the Crime Against Women Cell in these cases; and
- (e) the number of dowry cases registered after seven years of marriage since 1999?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

- (a): No, Sir.
- (b): Does not arise.
- (c): The requisite information is given in the attached statement.
- (d): The setting up of Crime Against Women Cells does not dilute the responsibility of the local Police to initiate action as and when the victim approaches them for assistance.
- (e): Delhi Police have during the period from 1999 to 30th November, 2003 registered 799 dowry related cases.

STATEMENT INDICATING THE NUMBER OF CASES REGISTERED WITH OR WITHOUT ENQUIRY BY THE CRIME AGAINST WOMEN CELL REFERRED TO IN REPLY TO PART (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 1053 ANSWERED ON 09.12.2003.

District 1999 2000 2001 2002 2003 (upto 30/11/03)

North	67	100	87	87	53
North-West	226	181	208	287	252
Central	64	49	75	70	51
New Delhi	9	8	17	14	24
North-East	91	89	122	168	129
East	104	109	187	145	114
South	127	162	180	235	212
South-West	150	164	168	195	125
West	281	294	312	239	189

Total 1119 1156 1356 1440 1149